

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CIVIL CAUSE LIST DATED 10-11-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>				
1	MACT	951/2019	ANITA & ORS.	NASIM KHAN & ORS
2	MACT	79/2020	NAEEM	UNTRACE
3	MACT	136/2020	DEEPANSHU MONGA	SUBHAM PARTH VERMA
4	M. EX.	136/2020	GURUCHARAN	BALJEET SINGH
<b><u>Plaintiff/Petitioner Evidence</u></b>				
5	MACT	963/2019	NOMAN AHMED	W.CT. MONU
<b><u>Final Arguments</u></b>				
6	MACT	754/2019	BABBAN SINGH	PARMOD
<b>DAR Cases at 2.00 P.M</b>				
7.	M CrI	140/2019	UNKNOWN	UNKNOWN 373/2017(I.P.ESTATE)
8.	M.CrI	177/2019	UNKNOWN	UNTRACE 315/2018 (I.P.ESTATE)
9.	M.CrI	151/2020	MAHIPAL BISHT	UNKNOWN 204/2020 (I.P.ESTAE)